

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:219

ANSWERED ON:07.12.2012

TRUNK GAS PIPELINES

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the trunk gas pipeline project which are under construction both by the private sector and public sector oil companies and their present status thereof;
- (b) whether four such project which were granted to the private companies have been completed;
- (c) if so, the details thereof and if not, the reasons for non-completion of the project along with the terms and conditions of the contract violated by them, project-wise; and
- (d) the details of the action taken or being contemplated against such companies ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 219 TO BE ANSWERED ON 7TH DECEMBER, 2012 REGARDING TRUNK GAS PIPELINES

(a) The details of natural gas pipeline projects under-construction in the country as provided by Petroleum and Natural Gas Regulatory Board (PNGRB) both in public and private sector are at Annexure.

(b) to (d) The authorizations granted by the Ministry for the following four natural gas pipelines to Reliance Gas Transportation Infrastructure Limited (RGTL) were rescinded with effect from 24.09.2012; due to non-submission of Performance Bank Guarantee and non-completion of pipeline projects within the stipulated period in violation of Entry No. 7 of terms and conditions of authorization:

1. Chennai-Bangalore-Mangalore Pipeline
2. Chennai-Tuticorin Pipeline
3. Kakinada-Basudebpur-Howrah Pipeline
4. Kakinada-Chennai Pipeline